



**Central Administrative Tribunal
Principal Bench, New Delhi**

**RA No. 12/2021 in OA No. 412/2020
RA No. 13/2021 in OA No. 415/2020
RA No. 14/2021 in OA No. 403/2020
RA No. 15/2021 in OA No. 404/2020
RA No. 16/2021 in OA No. 402/2020
RA No. 18/2021 in OA No. 283/2020**

This the 02nd day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. RA No. 12/2021 in OA No. 412/2020.

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
Players Building, IP Extension, Delhi.
2. Delhi Subordinate Services Selection Board,
Through its Secretary,
UTSC Building, Vishwas Nagar,
Shahdara, Delhi – 110032.
3. Department of Education,
Through Secretary,
Old Secretariat, Delhi.

... Review Applicants

(through Ms. Esha Mazumdar, Advocate)

Versus

1. Dharamveer,
Group B Post,
Age 37 years,
OBC Category,
S/o Laxman Singh,
R/o 391, Jogi Wali Gali,
Azad Pur Village,
N S Mandi North West Delhi,
Delhi – 110033.



2. Mukesh Kumar,
 Group B Post,
 Age 35 years,
 SC Category,
 S/o Prem Raj,
 R/o B-455, Gali 6B Block,
 Subhash Mohalla,
 North Guanda, North East,
 Delhi – 110053.

3. Union of India,
 Department of Personnel & Training,
 Through Secretary,
 North Block,
 New Delhi – 110001.

... Respondents

(through Ms. Amita Singh Kalkal, Advocate)

2. RA No. 13/2021 in OA No. 415/2020.

1. Govt. of NCT of Delhi,
 Through its Chief Secretary,
 Players Building, IP Extension, Delhi.

2. Delhi Subordinate Services Selection Board,
 Through its Secretary,
 UTSC Building, Vishwas Nagar,
 Shahdara, Delhi – 110032.

3. Department of Education,
 Through Secretary,
 Old Secretariat, Delhi.

... Review Applicants

(through Ms. Esha Mazumdar, Advocate)

Versus

1. Jyoti,
 Group B Post,
 Age 37 years,
 D/o Kishan Pal,
 R/o A-80, New Seelampur,
 Delhi – 110053.

2. Kuldeep Singh,
 Group B Post,



Age 33 years,
S/o Dharampal Singh,
House No. C2-21, Shyam Vihar,
Phase-II, Road No. 4,
Najafgarh, New Delhi – 110043.

3. Deepak,
Group B Post,
Aged 33 years,
S/o Ram Prashad,
RZ-45, Gupta Market,
Near Anaj Mandi,
Najafgarh, New Delhi – 110043.

4. Puneet Sharma,
Group B Post,
Aged 30 years,
S/o Atma Ram Sharma,
Q-44, Budh vihar Phase-I,
New Delhi – 100086.

5. Union of India,
Department of Personnel & Training,
Through Secretary,
North Block,
New Delhi – 110001.

... Respondents

(through Ms. Amita Singh Kalkal, Advocate)

3. RA No. 14/2021 in OA No. 403/2020.

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
Players Building, IP Extension, Delhi.

2. Delhi Subordinate Services Selection Board,
Through its Secretary,
UTSC Building, Vishwas Nagar,
Shahdara, Delhi – 110032.

3. Department of Education,
Through Secretary,
Old Secretariat, Delhi.

... Review Applicants

(through Ms. Esha Mazumdar, Advocate)



Versus

1. Amit Khatri,
Group B Post,
Age 34 years,
S/o Karamvir,
R/o 226, Mandir Wali Gai,m
Tajpur Kalan, North West,
Delhi – 110036.

2. Union of India,
Department of Personnel & Training,
Through Secretary,
North Block,
New Delhi – 110001.

... Respondents

(through Ms. Amita Singh Kalkal, Advocate)

4. RA No. 15/2021 in OA No. 404/2020.

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
Players Building, IP Extension, Delhi.

2. Delhi Subordinate Services Selection Board,
Through its Secretary,
UTSC Building, Vishwas Nagar,
Shahdara, Delhi – 110032.

3. Department of Education,
Through Secretary,
Old Secretariat, Delhi.

... Review Applicants

(through Ms. Esha Mazumdar, Advocate)

Versus

1. Chanderdev Yadav,
Group B Post,
Age 36 years,
S/o Ram Kumar Yadav,
R/o D-28, Main Gopal Nagar,



Najafgarh, Delhi – 43.

2. Union of India,
Department of Personnel & Training,
Through Secretary,
North Block,
New Delhi – 110001.
... Respondents

(through Ms. Amita Singh Kalkal, Advocate)

5. RA No. 16/2021 in OA No. 402/2020.

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
Players Building, IP Extension, Delhi.
2. Delhi Subordinate Services Selection Board,
Through its Secretary,
FC-18, Institutional Area, Karkardooma,
Delhi – 110032.
3. Department of Education,
Through Secretary,
Old Secretariat, Delhi.
... Review Applicants

(through Ms. Esha Mazumdar, Advocate)

Versus

1. Gyan Vati,
Group B Post,
Age 34 years,
D/o Shiv Raj Yadav,
R/o House No. 47,
Post office: Khaira Village,
Khar Khari Nahar, Delhi – 110043.
2. Union of India,
Through Secretary,
Department of Personnel & Training,
North Block,
New Delhi – 110001.
... Respondents



(through Ms. Amita Singh Kalkal, Advocate)

6. RA No. 18/2021 in OA No. 283/2020.

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
Players Building, IP Extension, Delhi.
2. Delhi Subordinate Services Selection Board,
Through its Secretary,
UTSC Building, Vishwas Nagar,
Shahdara, Delhi – 110032.
3. Department of Education,
Through Secretary,
Old Secretariat, Delhi.

... Review Applicants

(through Ms. Esha Mazumdar, Advocate)

Versus

1. Rekha Panchal,
Group 'B' Post,
TGT Physical Education Teacher,
Age 37 years,
D/o Raj Kumar,
R/o House No. 30,
VPO Kherakalan,
Delhi – 110082.
2. Union of India,
Department of Personnel & Training,
Through Secretary,
North Block,
New Delhi – 110001.

... Respondents

(through Ms. Amita Singh Kalkal, Advocate)



ORDER (Oral)

Justice L. Narasimha Reddy, Chairman:

This batch of RAs is filed with the prayer to review the common order dated 18.02.2020 passed in OA No. 246/2020 and batch.

2. We heard Ms. Esha Mazumdar, learned counsel for the review applicants and Ms. Amita Singh Kalkal, learned counsel for the review respondents, at length.

3. It is not a case in which a batch of OAs was disposed of on merits or through a very detailed order. The issue was about the relaxation of age limit. During the pendency of the OAs, the respondents in the OA, i.e., the applicants in the RA issued a corrigendum dated 13.02.2020 extending the benefit of relaxation of age limit in respect of Group B posts also. Except that, it referred to the said corrigendum and closed the OAs as infructuous, the Tribunal did not make any observation on merits or any other related issues.

4. The basis for filing this batch of RAs is that the DoP&T as well as the Home Department of the Union of India are said to have taken exception to the corrigendum issued by the respondents, i.e. the Delhi Administration, extending the benefit of relaxation of age limit to Group B



posts also. The emphasis was that the relaxation of age limit can be only in respect of Group D posts and in certain cases, to Group C, but not to Group B posts. That is purely in the realm of the administration and the Tribunal did not issue any directions in the OA. Further, the orders in the OAs were upheld by the Hon'ble High Court of Delhi.

5. Therefore, we do not find any merit in the RAs and the same are accordingly rejected.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/vinita/pj/ns/ankit/akshaya/